

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 348/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Aman Nath Vs. Neemrana Hotels Pvt. Ltd. & Ors.

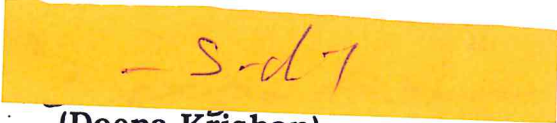
SECTION OF THE COMPANIES ACT: 241-242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s):	Mr. Sudhir Makkar, Sr. Advocate with Mr. K. Datta and Mr. Shantanu Parashar, Advocates		
	For the Respondent (s):	Mr. Vivek Malik, Advocate for R-1 Mr. Ashish Dholakia, Mr. Jayant Mehta Ms. Nidhi Parashar, Mr. Rohan Chawla and Mr. Sajal Jain, Advocates for R-2		

ORDER

CA 310/2017 has been filed in CP 348/2017. Vide this application, Respondent no. 2 has prayed for impleading the trust Family Trust as a proper and necessary party in the proceedings. Reply in this case has already been filed.

List this application for disposal on 1st March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)